

HIGH COURT OF SIKKIM
GANGTOK

No.: 25...../Confdl./HCS

Dated: 27/02/26

NOTIFICATION

In partial modification to Notification no. 78/Confdl./HCS dated 26.12.2025 and Notification no. 34/Confdl./HCS dated 01.11.2025, it is hereby notified for general information that 04.03.2026 (Wednesday) is declared a holiday for this High Court and all District Courts/Tribunals on the occasion of *Holi*. 03.03.2026 (Tuesday) will continue to remain a holiday on the occasion of *Bhumchu*, as notified earlier.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. V (41) Confdl/HCS/2150-79

Dated: 27/02/26

Copy to:

1. Secretary General, Supreme Court of India, New Delhi;
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi;
3. Registrar General, High Court of
4. President, Bar Association of India, New Delhi-110001;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
7. Joint Registrar-cum-Sr. Judgment Writer to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
9. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok;
10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok;
11. Advocate General, Government of Sikkim, Gangtok;
12. Chief Secretary, Government of Sikkim, Gangtok;
13. Secretary, Home Department, Government of Sikkim, Gangtok;
14. Director General of Police, Police Headquarters, Gangtok;
15. All District & Sessions Judges, Sikkim;
16. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
17. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;

18. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
19. Central Project Coordinator, High Court of Sikkim, Gangtok;
20. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
21. All Civil Judge-cum-Judicial Magistrates, Sikkim;
22. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
23. President, High Court Bar Association, Gangtok;
24. President, Namchi Bar Association, Namchi;
25. President, Bar Association of Gyalshsing & Soreng, Gyalshing;
26. Deputy Solicitor General of India, Gangtok;
27. Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette;
28. All Section In-charge, High Court of Sikkim, Gangtok;
29. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
30. Notice Board;
31. Guard file; and
32. File.


27/02/26

REGISTRAR
(Judicial Service)